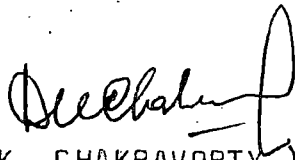


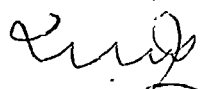
7-5-1990

OA 32/90

Applicant not present.

The applicant has not appeared in person on the last three hearings. Issue notice to him about the next date of hearing. List for admission on 7th September, 1990.


(D.K. CHAKRAVORTY)
MEMBER (A)



(P.K. KARTHA)
VICE CHAIRMAN

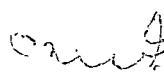
*Notice issued to Applicant
Incomplete.
Rejoinder not filed.
7.9.90.*

Present : None for the applicant.

Shri P.P. Khurana, Counsel for the respondents.

The applicant is not present despite service of notice on him. He has not also appeared on the last three occasions. The application is dismissed for default and nonprosecution.


(D.K. CHAKRAVORTY)
MEMBER (A)


(P.K. KARTHA)
VICE CHAIRMAN